



GOVERNMENT OF JAMMU & KASHMIR,  
HEALTH & MEDICAL EDUCATION DEPARTMENT,  
Civil Secretariat, Srinagar.

Notification,  
Srinagar, 10<sup>th</sup> September, 2018

**SRO388**.- In exercise of powers conferred by Section 124 of the Constitution of Jammu and Kashmir, the Government hereby directs that in sub-rule (2) of the Rule 5 of the Jammu and Kashmir Health and Family Welfare (Gazetted) Service Recruitment Rules, 2013,

(i) after first proviso, following shall be added as second proviso:-

*'Provided further that notwithstanding anything to the contrary contained in any rule, order or notification in force, the posts of Medical Officers shall be filled on the basis of written test only to be conducted by the Jammu and Kashmir Public Service Commission.*

(ii) the second proviso shall be renumbered as third proviso'.

By order of the Government of Jammu and Kashmir

Sd/-

(Dr. Pawan Kotwal ) IAS  
Principal Secretary to the Government,  
Health & Medical Education Department.

No. HD/Gaz./Gen/129/2018

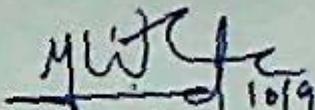
Dated: 10 .09. 2018

Copy to the:-

1. Chairman, J&K Public Service Commission.
2. Principal Secretary to Hon'ble Governor, J&K.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.

10/9/2018

5. Director General, Health Services, Kashmir.
6. Director, Information, J&K, Srinagar.
7. Director, Health Services, Jammu.
8. Director, Family Welfare, J&K, Srinagar.
9. Director, Archives, Archaeology & Museums, J&K, Srinagar.
10. OSD to Advisor (K) to the Hon'ble Governor.
11. General Manager, Government Press, Jammu/Srinagar.
12. Private Secretary to the Chief Secretary.
13. Private Secretary to the Principal Secretary to the Government,  
Health & Medical Education Department.
14. I/C Website, H&ME Department.
15. Stock File/SRO file.

  
10/9/2018  
(Mohammad Iqbal Lone)

Under Secretary to the Government,  
Health & Medical Education Department.